

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I A- No. 162 of 2011 in
DFR- 851 of 2011

Dated :12th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)

Versus

M.ER.C. & Anr.Respondent(s)

Counsel for the Appellant(s): Ms. Puja Priyadarshini

Counsel for the Respondent(s): Mr. G. Umapathy for R.2

ORDER

I A- No. 162 of 2011
(Condone delay Application)

At the request of the learned counsel for the Applicant, Post the matter on **21.10.2011**. In the meantime, Rejoinder to the Application be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS